

THE ADMINISTRATION OF UNION TERRITORY OF LADAKH

Office of the District Disaster Management Authority/ District Magistrate, Leh-Ladakh

(Tel. No. 01982-252010, Fax No. 01982-252106 Emall ID: dcleh-jk@nic.in)

COVID-19 Control room No. 01982-257416/18018007124 (Toll free)

ORDER

- 1. Whereas, under directions of the National Disaster Management Authority (NDMA's) order dated 24.03.2020, the Chairperson, National Executive Committee (Union Home Secretary) had issued direction to all Ministers/Departments of Government of India, State/Union Territory Governments and State/Union Territory Authorities, with the guidelines to implement lock-down measure to contain the spread of COVID-19, in all parts of the country for a period of 21 days with effect from 25.03.2020.
- 2. Whereas, as in exercise of the power under section (62)(i) of the Disaster Management Act, 2005, NDMA has issued an order No. 1-37/2018-Mit-II (FTS-10548) dated 14.04.2020, directing the Chairperson National Executive Committee that existing lockdown measures be continued to be implemented in all parts of the country upto 03.05.2020.
- 3. Whereas, the undersigned vide No. DCL/PS/COVID-19/OO/2020/41-58 Dated 24.03.2020 passed an order under 144 of CrPC 1973, National Disaster Management Act, 2005, Epidemic Act, Essential Commodities Act regarding restrictions to contain COVID-19.
- 4. Therefore, in view of the above and the power vested in me under section 144 CrPC, National Disaster Management Act, 2005, Epidemic Act, Essential Commodities Act, I do hereby order for:

"Continuation of the Lock-down measures till 3rd May 2020"

Issued under my hand & seal today on 14th of April 2020.

(Sachin Kumar Vaishya)IAS,

Chairman, DDMA/ District Magistrate, Leh-Ladakh

District Magistrate

Dated: 15.04.2020

Copy to the:

No. DCL/PS/COVID

- 1. Advisor to the Hon'ble Lt. Governor, UT of Ladakh for favour of kind information.
- 2. Commissioner/Secretary, UT of Ladakh for favour of information
- 3. Divisional Commissioner, Ladakh for favour of information.

9/00/2020/300-316

4. Sr. Superintendent of Police, Leh for inf. & n/a.

- 4. Addl. District Magistrate, Leh for information and n.a.
- 5. Technical Director, NIC, Leh for uploading on the official website.
- 6. All SDMs for information and n.a.
- 7. Assistant Director, Information, Leh for information and wide publicity.
- 8. _____All concerned for strict compliance.



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